

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 134/Chd/CHD2017

In the matter of application under Section 14 of the Companies Act, 2013
for alteration of Articles of Association and conversion of Public Limited
company into Private Limited company.

And

In the matter of


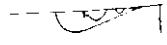
M/s. Crystal Energy and Foods Ltd.

....Petitioner.

Present: Mr. P.D. Sharma and Mr. G.S. Sarin, Practising Company
Secretaries for petitioner.

Affidavit dated 16.08.2017 of Mr. Jaspal Singh Kandhari has been
filed. Along with this affidavit, the list of natural heirs of the deceased has also
been filed. Apart from Mr. Jaspal Singh Kandhari, there are three other natural
heirs of the deceased, namely, Sarabjit Singh Kandhari, Baljinder Kaur Oberoi
and Manjeet Kaur. The Authorised Representative of the petitioner submits
that the petitioner-company may be granted time to file affidavit of 'No
Objections' along with affidavit of these three natural heirs of the deceased

List the matter on 19.09.2017. The affidavits be filed at least three
days before the date fixed.



(Justice R.P. Nagrah)
Member (Judicial)

 August 23, 2017
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